

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3032**  
**TO BE ANSWERED ON 21.12.2023**

**PM VISHWAKARMA SCHEME**

3032. SHRIMATI POONAMBEN MAADAM:  
SHRI GUHA RAM AJGALLEY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the objectives of the PM Vishwakarma Scheme;
- (b) the funds allocated under the scheme, year-wise
- (c) the eligibility criteria prescribed for availing the benefits of the PM Vishwakarma Scheme;
- (d) the details and number of beneficiaries who are registered under the PM Vishwakarma Scheme;
- (e) the details of the skill training and stipend given to beneficiaries, State-wise; and
- (f) the details and number of businesses covered under the said scheme?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

(a): The objective of the PM Vishwakarma Scheme is to enable / provide support to artisans and craftspeople who work with their hands, using tools, in the 18 trades covered through :

- (i) the recognition of artisans and craftspeople as Vishwakarma, making them eligible to avail all the benefits under the Scheme;
- (ii) skill upgradation to hone their skills and make relevant and suitable training opportunities available to them;
- (iii) support for better and modern tools to enhance their capability, productivity, and quality of products and services;
- (iv) providing the beneficiaries an easy access to collateral free credit and reduced cost of credit through interest subvention;
- (v) incentives for digital transactions to encourage digital empowerment of Vishwakarmas; and
- (vi) a platform for brand promotion and market linkages to help them access new opportunities for growth.

(b): The financial outlay for the scheme from FY 2023-2024 to FY 2027-28 is Rs.13,000 crore. Year wise funds allocation is given below:

Financial Year	Budget Allocated (Rs. in crore)
2023 -24	1,860
2024 -25	4,824
2025 -26	3,009
2026 -27	1,619
2027 -28	1,224
2028 -29	342
2029 -30	103
2030 -31	19
Total	13,000

(c): As per guidelines of the PM Vishwakarma scheme, the eligibility criteria for availing the benefits of the PM Vishwakarma Scheme are as under;

- (i) An artisan or craftsperson working with hands and tools and engaged in one of the 18 family-based traditional trades, in the unorganised sector, on self-employment basis, shall be eligible for registration.
- (ii) The minimum age of the beneficiary should be 18 years on the date of registration.
- (iii) The beneficiary should be engaged in the trade concerned on the date of registration.
- (iv) The beneficiary should not have availed loans under similar credit-based schemes of Central Government or State Government for self-employment/business development e.g. PMEGP, MUDRA and PM SVANidhi in the past 5 years. However, beneficiaries of MUDRA and PM SVANidhi who have fully repaid their loan will be eligible under PM Vishwakarma.
- (v) The registration and benefits under the Scheme shall be restricted to one member of the family. For availing benefits under the Scheme, a 'family' is defined as consisting of the husband, wife and unmarried children.
- (vi) A person in government service and her/his family members shall not be eligible under the Scheme.

(d): As on 18.12.2023, as per PM Vishwakarma Portal, 57,815 application have been registered for availing the benefits of the PM Vishwakarma Scheme.

(e): As informed by the Ministry of Skill Development and Entrepreneurship, 177 candidates have completed the Basic training and 133 candidates have been assessed and certified as on 17.12.2023. The payment of stipend to the Basic Training certified Vishwakarmas is currently under process in Public Finance Management System (PFMS). State-wise details of Trained and Assessed/Certified candidates are given at **Annexure**.

(f): 18 trades eligible under the PM Vishwakarma scheme are as follows:

Sl. No.	Name of the 18 Trades included in the PM Vishwakarma Scheme
1	Carpenter (Suthar/Badhai)
2	Boat Maker
3	Armourer
4	Blacksmith (Lohar)
5	Hammer and Tool Kit Maker
6	Locksmith
7	Goldsmith (Sonar)
8	Potter (Kumhaar)
9	Sculptor (Moortikar, stone carver), Stone breaker
10	Cobbler(Charmkar)/ Shoemith/Footwear artisan
11	Mason (Rajmistri)
12	Basket/Mat/Broom Maker/Coir Weaver
13	Doll & Toy Maker (Traditional)
14	Barber (Naai)
15	Garland maker (Malakaar)
16	Washerman (Dhobi)
17	Tailor (Darzi)
18	Fishing Net Maker

**ANNEXURE**

**Annexure referred to in reply to part (e) of the Lok Sabha Unstarred Question No. 3032 for answer on 21.12.2023.**

As informed by the Ministry of Skill Development and Entrepreneurship, State-wise details of Trained and Assessed/Certified candidates is given below:

<b>S. No.</b>	<b>State</b>	<b>District</b>	<b>Job Role</b>	<b>Trained</b>	<b>Assessed and Certified</b>
1	GUJARAT	BANAS KANTHA	Assistant Barber-Salon Services	12	12
2	ODISHA	KHORDHA	Brick Mason -Basic	14	14
3	UTTAR PRADESH	AMBEDKAR NAGAR	Assistant Barber-Salon Services	17	17
4	UTTAR PRADESH	AMBEDKAR NAGAR	Tailor	18	18
5	UTTAR PRADESH	AYODHYA	Tailor	20	0
6	UTTAR PRADESH	BALLIA	Tailor	29	29
7	UTTAR PRADESH	BALLIA	Brick Mason -Basic	24	0
8	UTTAR PRADESH	GHAZIPUR	Tailor	43	43
Total				177	133